

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 02.5.2008

The Meeting No. 04/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 02.05.2008 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber of DGFT office.

Case No. 51 NC-VI Dated 2.5.2008	Party's Name: M/s. Adarsh Guar Gum Udyog, Barmer	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred.
HQ File No. 01/85/50/131/AM06/DES.VI RLA F.No. 07/24/40/524/AM06	License No. 1310019900 dt. 6.10.2005		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	Gaur Gum refined split	183	MT		
			Total		

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(Euro)
1	Guar (Cyamopsis Tetragonoloba) broken	220	MT		
			Total		

Position:

Decision Deferred.

The Committee considered the case as per agenda. It was decided by the Committee to grant PH to the applicant firm. The firm's representative may be requested to bring along samples of stage-wise production of export, import and intermediary products, namely Guar Seeds, Guar split seed and Guar pulverized.

The case stands deferred for relisting for PH on 5.6.2008.

Case No. 52 NC-VI Dated 2.5.2008	Party's Name: M/s. Gala Brush Ltd., Mumbai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred.
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HQ File No. 01/85/50/45/AM069DES.VI RLA F.No. 03/94/40/1008/AM08	License No. 0310456431 dt. 3.1.2008	Defer Dated
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Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty. KG	UOM	FOB (Rs.)	FOB (US\$)
1	63/0 Plastic Household Brushes/Street Brooms, Containing PP Granules- 95238.100Kgs & Nylon 6 Resin 19047.62Kgs.	134.585	MT	9933000.00	231000.00
			Total	9933000.00	231000.00

S.No.	Import Item	Qty. KG	UOM	CIF (Rs.)	CIF(US\$)
1	Polypropylene Granules (Moulding Grade)	100.00	MT	6450000.00	150000.00
2	Nylone '6' Resin	20.00	MT	2580000.00	60000.00
			Total	9030000.00	210000.00

Position

Decision: Deferred.

The Committee considered the case as per agenda. It was noted that NC had ratified Adv. Licence No. 0310447725 dated 24.10.2007 of the same firm by allowing 5 % wastage for the export products Natural Fibre Brushes & Brooms in different sizes and shapes containing Natural Coir Bristle. It was further noted that the import item in this case is Polypropylene Granules (Moulding Grade) and Nylon '6' Resin while the import input in the earlier coir was Natural Coir Bristle Fibre (waxed and bleached) .

Committee therefore decided to remind the technical authority (DIPP)for their comments.

Case No. 53 NC-VI Dated 2.5.2008	Party's Name: M/s. Renaissance Creations Pvt. Ltd., Gurgaon	Meeting No. & Date 04/09 dt. 2.5.2008	Status Transferred
HQ File No. 01/83/50/1937/AM08 RLA F.No. 05/24/40/336/AM08	License No. 0510206875 dt. 27.7.2007	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	68/0-FABRIC SACK FILLED WITH EVA BEADS SCENTED WITH HONEY AND VANILLA	5385.000	Number	165589.00	4038.75
2	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH ORANGE GROVE	3946.000	Number	12126.50	2956.50
3	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH PASSION FRUIT AND MELON	2512.000	Number	77244.00	1884.00
4	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH AMBERWOOD BLUE	8972.000	Number	268532.00	6549.56
5	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH PARADISE	10406.000	Number	362649.00	8845.10
6	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH CINNAMON	6818.000	Number	20653.50	5113.50
7	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH GREEN APPLE	1075.000	Number	33056.00	806.25
8	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH LEMON AND LIME	1075.000	Number	33056.00	806.25
9	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH HONEY SUCKLE AND JASMINE	8255.000	Number	253841.00	6191.25
10	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH WATER LILY	8255.000	Number	253841.00	6191.25
11	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH CUCUMBER AND MINT	8255.000	Number	253841.00	6191.25
12	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH SWEET BAY & CITRUS	8255.000	Number	253841.00	6191.25
13	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH CELEBRATE	10000.000	Number	471500.00	11500.00
14	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH SUGAR & SPICE	8000.000	Number	377200.00	9200.00
15	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH BAROQUE	10000.000	Number	471500.00	11500.00
16	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH POMEGRANATE	16150.000	NUMBER	496612.50	12112.50
17	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH JACARANDA WOOD & CITRUS	16150.000	Number	496612.50	12112.50
			Total	4599785.00	112189.91

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	HONEY AND VANILLA FRAGRANACE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTIRAL GRADE	15.000	KG	12300.00	300.00
2	ORANGE GROVE FRAGRANCE OIL MIXTURE OF	11.000	KG	9020.00	220.00

	AROMATIC CHEMICALS & ESSENTIAL OILS , INDUSTRIAL GRADE				
3	PASSION FRUIT AND MELON FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OIL, INDUSTRIAL GRADE	7.000	KG	5740.00	140.00
4	AMBERWOOD BLUE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	25.000	KG	20500.00	500.00
5	PARADISE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	29.000	KG	23780.00	580.00
6	CINNAMON FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	19.000	KG	15580.00	380.00
7	GREEN APPLE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	3.00	KG	2460.00	60.00
8	LEMON & LIME FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	3.000	KG	2460.00	60.00
9	HONEY SUCKLE & JASMINE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
10	WATER LILY FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
11	CUCUMBER & MINT FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
12	SWEET BAY & CITRUS FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
13	CELEBRATE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	27.860	KG	22845.00	557.20
14	SUGAR & SPICE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	22.290	KG	18278.00	445.80
15	BARAQUE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	27.860	KG	22845.00	557.20
16	POMEGRANATE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	45.000	KG	36900.00	900.00
17	JACARANDA WOOD & CITRUS FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	45.000	KG	36900.00	900.00
18	EVA BEADS INDUSTRIAL GRADE	5798.330	KG	380370.00	9277.32
			Total	685418.00	16717.52

Position:

Decision: Transferred.

The case was considered by the Committee as per agenda. It was decided to transfer the case to NC V who is concerned with the product.

Case No. 54 NC-VI Dated 2.5.2008	Party's Name: M/s. Pahal Foods Pvt. Ltd., Hyderabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred.
HQ File No. 01/85/162/803/AM08 RLA F.No. 09/24/40/309/AM08	Fixation of SION for export product 'Wafers'	Defer Dated	

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-Wafers	100000.000	KG	7000000.00	176991.15
			Total	7000000.00	176991.15

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	WHEAT FLOUR	35200.000	KG	6379645.00	159292.00
2	SUGAR	41100.000	KG	0.00	0.00
3	FRACTIONATED VEGETABLE FAT	22600.000	KG	0.00	0.00
4	LECITHIN	234.500	KG	0.00	0.00
5	SODIUM BI CARBONATE	146.500	KG	0.00	0.00
6	SALT	146.500	KG	0.00	0.00
7	SODIUM META B1 SULPHATE	14.500	KG	0.00	0.00
8	STRACH	2933.00	KG	0.0	0.00
9	MELEIC ACID	14.400	KG	0.00	0.00
10	FOD COLOUR	6.000	KG	0.00	0.00
11	FOOD FLAVORS	293.000	KG	0.00	0.00
12	COCOA POWDER	1400.00	KG	0.00	0.00
13	ALUMINIUM METALLIZED BOPP	6700.000	KG	0.00	0.00
14	PAPER AND PAPER BOARD	12000.000	KG	0.0	0.00
			Total	6379645.00	159292.00

Position:

Decision: Deferred.

The case was considered by the Committee as per agenda. The Committee decided to remind MFPI for their comments.

Case No. 55 NC-VI Dated 2.5.2008	Party's Name: M/s. CRI LIMITED, KOLKATA	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred.
HQ File No. 01/85/50/305/AM08 RLA F.No. 02/24/40/104/AM08	Lic. No. 0210102472 Dt. 18.7.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- Ball Pen Tips:- Made of Nickle Silver Wire 1.60MM Dia----Qty—213800000Nos. SION fixed by DGFT vide F.No. 01/80/50/1010/AM07/DES.I	213800.00	Thousand in Nos.	52466520.00	1282800.00
			Total	52466520.00	1282800.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	Nickel Silver Wire, Dia 1.60MM	25.000	MT	17535875.00	428750.00
2	Tungsten Carbide Balls 0.4, 0.5, 0.8 and 1.0MM Dia—Qty.—215938000 in Nos	215938.000	Thousand in Nos.	13247796.00	323907.00
			Total	30783671.00	752657.00

Position:

Decision: Deferred.

It was decided that the firm may be asked to furnish the following:

1. Detailed technical drawings with dimension of each export product, Catalogue if any may also be furnished.
2. Weight of each export product.
3. Weight of each of the imported and indigenous input separately for each product, for the purpose of material balancing. Net weight (gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net Weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Detailed calculation as to how the quantity of raw material proposed for import has been arrived at including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case will be further considered on receipt of the above information from the firm.

Case No. 56 NC-VI Dated 2.5.2008	Party's Name: M/s. Hy-Gro Chemicals Pvt. Ltd., Medak	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred.
HQ File No. 01/85/50/28/AM09 RLA F.No. 09/24/40/79/AM05	Lic. No.0910018913 dt. 11.6.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-D-Oxyphene Base (Powder) White Crystalline Powder	6000.000	KG	11683204.00	255930.00
			Total	11683204.00	255930.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	Propiophenone Clear Colourless Liquid	14640.000	KG	3367200.00	73200.00
2	D-Camphor Sulphonic Acid White Power with characteristic odour	3030.000	KG	2244018.00	48783.00
3	Propionic Anhydride Colourless White Liquid with Punjant Odur	5520.00	KG	761760.00	16560.00
4	Benzyl Chloride Colourless Liquid with Punjant Odour	26760.00	KG	1230960.00	26760.00
5	Magnesium Metal Silvery White Metal	6240.00	KG	789360.00	17160.00
6	Isopropyl Alcohol White Colourless Liquid with Punjant Odour	30840.00	KG	1134912.00	24672.00
7	Paraformaldehyde White Amphorous Odour with Punjant Odour	3840.000	KG	88320.00	1920.00
			Total	9616530.00	209055.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 57 NC-VI Dated 2.5.2008	Party's Name: M/s. Gillette Diversified Operations Pvt. Ltd., Chennai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/32/AM09 RLA F.No. 04/24/40/68/AM05	Lic. No.0410059297 dt. 6.7.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	63/0- SHAVER BRUSH	42000.00	KG	13719500.00	298250.00
			Total	13719500.00	298250.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	ACRYLONITRILE-BUTADINE-STYRENE (ABS) H1-121BLACK 9059 RAW MATERIAS	36745.000	KG	7403382.60	160943.10
2	BRISTLE BLACK NYLON 0.2MM RAW MATERIALS	7740.000	KG	4058856.00	88236.00
3	ANCHOR WIRE 1.4 X 0.35MM (BRASS) RAW MATERIAL	2230.000	KG	1460739.20	31755.20

4	PAPER BOARD-5 GSM (IN SHEETS) PACKING MATERIALS	8254.000	KG	345000.00	7500.00
			Total	13267977.80	288434.30

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 58 NC-VI Dated 2.5.2008	Party's Name: M/s. Raj Lubricants (Madras) Ltd., Chennai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/33/AM09 RLA F.No. 04/24/40/111/AM05	Lic. No.0410050207 dt. 19.7.2004	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- RUBBER PROCES OIL STANDARD GRADE	201600.000	KG	2981160.00	65520.00
			Total	2981160.00	65520.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	BASE OIL MINERAL OIL	100800.000	KG	1617588.00	35280.00
			Total	1617588.00	35280.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 59 NC-VI Dated 2.5.2008	Party's Name: M/s. Raj Lubricants (Madras) Ltd., Chennai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/34/AM09 RLA F.No. 04/24/40/119/AM05	Lic. No.0410060359 dt. 21.7.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- ULTRA WHITE PETROLEUM JELLY (HIGH MELTING POINT SPECIAL GRADE)	163200.00	KG	6311760.00	138720.00
			Total	6311760.00	138720.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	PARAFFIN WAX STANDARD GRADE	29865.600	KG	848989.32	1851.67
2	MICROCRYSTALLINE WAX STANDARD GRADE	38025.600	KG	2222929.04	48482.64
3	BASE OIL MINERAL OIL	96777.600	KG	2063322.44	45001.58
			TOTAL	5135240.80	112000.89

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 60 NC-VI Dated 2.5.2008	Party's Name: M/s. Gillette Diversified Operations Pvt. Ltd., Chennai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/35/AM09 RLA F.No. 04/24/40/140/AM05	Lic. No.0410061831 dt. 9.9.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	63/0- TOOTH BRUSH	32890.450	KG	9586500.00	210000.00
			Total	9586500.00	210000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	SAN GRANULES (TRADE NAME:LURAN 368R) RAW MATERIAL	26239.500	KG	177431.99	38572.07
2	NYLON MONOFILAMENT (612) RAW MATERIL	1653.750	KG	1141087.50	24806.25
3	NICKEL SILVER WIRE RAW MATERIAL	662.010	KG	254611.68	5535.04
4	NYLON MONOFILAMENT BLUE INDICATOR RAW MATERIAL	424.200	KG	460999.35	10021.73
5	POLYPROPYLENE GRADE TITAN PRO 6331 RAW MATERIAL	5302.500	KG	307332.90	6681.15
6	PVC FILM-RIGID PACKING MATERIALS	13230.000	KG	1597522.50	34728.75
7	PAPER BOARD-330 GSM (IN SHEETS) PACKING MATERIAL	7717.500	KG	745510.50	16206.75

			TOTAL	6281379.42	136551.74
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Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 61 NC-VI Dated 2.5.2008	Party's Name: M/s. Fal Industries Ltd., Chennai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/36/AM09 RLA F.No. 04/24/40/133/AM05	Lic. No.0410062380 dt.28.9.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- LIGHT FITTING MODEL: LEDING 3 SPOT LIGHT	250000.000	Number	72565000.00	1577500.00
2	61/0-LIGHT FITTING MODEL: LEDING 5 SPOT LIGHT	100000.00	Number	50002000.00	1087000.00
			Total	122567000.00	2664500.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CABLE TIE PLASTIC	2500000.000	NUMBER	228750.00	4973.00
2	SOLDERLESS SPLICES PLASTIC	700000.000	NUMBER	628605.00	13665.00
3	TERMINAL BLOCK ASSEMBLY ELECTRICAL CONNECTOR	350000.000	NUMBER	2100000.00	45652.00
4	SWIVEL ASSEMBLY STEEL	1250000.000	NUMBER	8578125.00	186481.00
5	HALOGEN BULB ELECTRIC BULB	1250000.000	NUMBER	32596875.00	708628.00
6	CERAMIC LAMP HOLDER WITH TAFLOX CABLE CERAMIC	1250000.000	NUMBER	8417999.00	183000.00
7	NECK EN1A BRIGHT BAR STEEL	1250000.000	NUMBER	5060000.00	110000.00
8	HEAT SHRINKABLE TUBE PLASTIC	29000.000	NUMBER	133400.00	2900.00
9	FIBRE GLASS SLEEVE PLASTIC	208750.000	NUMBER	537625.00	11688.00
10	CRCA STEEL SHEETS IN COIL FORM	203.5000	M.T.	7488800.00	162800.00

	CRCA SHEET				
11	730MM S SHAPE STEEL PIPE STEEL	250000.000	NUMBER	6999750.00	152168.00
12	GOOSE NECK STEEL	200000.000	NUMBER	2745000.00	59674.00
			TOTAL	75514929.00	1641629.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 62 NC-VI Dated 2.5.2008	Party's Name: M/s. Dr. Reddy's Laboratories Ltd., Hyderabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/29/AM09 RLA F.No. 09/24/40/252/AM05	Lic. No.0910020687 dt. 2.11.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-CIPROFLOXACIN Hcl	10000.000	KG	10833500.00	235000.00
			Total	10833500.00	235000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	1-Cyclopropyl-7-Chloro-6-Fluro-1, 4-Dihydro-4-Oxo-3-Qinoline Carboxilic Acid (Q-Acid)	11400.000	KG	8408640.00	182400.00
2	Piperazine Anhydrous	11400.00	KG	1576620.00	34200.00
3	Pyridine	7100.000	KG	489900.00	10650.00
4	Methanol	10000.00	KG	180000.00	5000.00
			Total	10655160.00	232250.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 63 NC-VI Dated 2.5.2008	Party's Name: M/s. Interlabels Industries Pvt. Ltd., Mumbai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/37/AM09 RLA F.No. 03/94/40/621/AM06	Lic. No.0310346278 dt. 6.9.2005		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	63/0- SELF ADHESIVE PRINTED LABELS PP PE POLYESTER FILM BASED IN ROLLS CUT LENGTH SPECIFICATION (a) PP PE POLYESTER FILM WITH GSM OF 22 TO 90 RELEASE PAPER WITH GSM OF 60 TO 75	31500.000	Sq. Meter	3105000.00	67500.00
			Total	3105000.00	67500.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	LABEL STOCK IN ROLLS OF PP PE POLYESTER FILM TECH CHAR PP PE FILM GUMMED TO RELEAE PAPER. SPECIFICATINO PP PE FILM WITH GSM OF 22 TO 90 RELEASE PAPER WITH GSM OF 60 TO 75 TOLERANCE =/- 10%	31500.000	Sq. Meter	903026.00	19631.00
2	PRINTING INK TECH. ULTRA VIOLET INK IN DIFFERENT COLOURS	83.810	KG	0.00	0.00
3	U.V. VARNISH TECH. CHAR. ULTRA VIOLET VARISHES	133.300	KG	0.00	0.00
			Total	903026.00	19631.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 64 NC-VI Dated 2.5.2008	Party's Name: M/s. Veerprabhu Export House, Mumbai	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/38/AM09 RLA F.No. 03/95/40/378/AM06	Lic. No.0310355070 dt. 10.11.2005		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-Sweet mango/lime chutney/pickle	166666.000	KG	2214300.00	49206.67
			Total	2214300.00	49206.67

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	SUGAR	100000.00	KG	1462500.00	32500.00
2			TOTAL	1462500.00	32500.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 65 NC-VI Dated 2.5.2008	Party's Name: M/s. Power Additives (India) Pvt. Ltd., Mumbai	Meeting No. & Date 04/09 dt. 2..5.2008	Status Deferred
HQ File No. 01/85/50/39/AM09 RLA F.No. 03/95/40/885/AM06	Lic. No.0310367098 dt. 15.2.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-PVC Stabilizer PA – 804	22.000	MT	1189100.00	25300.00
			Total	1189100.00	25300.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	LEAD INGOTS	8.360	MT	432212.00	9196.00
2	STEARIC ACID	7.040	MT	198528.00	4224.00
3	POLYETHYLENE WAX	1.650	MT	49632.00	1056.00
4	PARAFFIN WAX	7.260	MT	204732.00	4356.00
			TOTAL	885104.00	18832.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 66 NC-VI Dated 2.5.2008	Party's Name: M/s. Ferromatik Milacron India Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/48/AM09 RLA F.No. 08/91/40/119/AM06	Lic. No.0810054666 dt. 9.3.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- Injection Moulding Machine	22.000	Number	60239200.00	1309548.00
			Total	60239200.00	1309548.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	7SYS: OMEGA-02: B&R SYSTEM 2003 CUSTOMIZED	17.000	NUMBER	1873048.00	40718.00
2	3SYS:FERI-01 B&R SYSTEM 2005 CUSTOMISED	5.000	NUMBER	1009916.00	21955.00
3	COUPLER	10.000	NUMBER	56532.00	1229.00
4	BEARINGS	96.000	NUMBER	433736.00	9429.00
5	BUSHINGS	546.000	NUMBER	758655.00	16492.00
6	CASTINGS	20.00	NUMBER	1704910.00	37063.00
7	CONTACTORS	88.00	NUMBER	86395.00	1878.00
8	CYLINDERS	17.00	NUMBER	361518.00	7859.00
9	GUIDE ELEMENT	66.00	NUMBER	57290.00	1245.00
10	ELECTRIC MOTORS	22.00	NUMBER	1012422.00	22009.00
11	HYD MOTORS	18.00	NUMBER	375953.00	8173.00
12	PAD WEAR SKATES	88.00	NUMBER	267389.00	5813.00
13	PUMPS	16.00	NUMBER	830552.00	18055.00
14	RINGS	72.00	NUMBER	22604.00	491.00
15	SEALS	10.00	NUMBER	208270.00	4528.00
16	VALVES	260.00	NUMBER	2747864.00	59736.00
17	WIPES (THIS IS ISSUED FOR IMPORT OF ONLY COMPONENTS OF INJECTION MOULDING MACHINE (WITHOUT ANY RAW MATERIAL, CONSUMABLES ETC.) WITH ACCOUNTABILITY CLAUSE AND THE TYPE, TECHNICAL SPECIFICATIONS (INCLUDING PART NUMBER IF ANY), ETC OF THE COMPONENTS SOUGHT FOR	78.00	NUMBER	214784.00	4669.00

	IMPORT SHOULD CONFORM TO THOSE UTILISED IN THE MANU)				
			TOTAL	12021838.00	261342.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 67 NC-VI Dated 2.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/49/AM09 RLA F.No. 08/24/40/301/AM06	Lic. No.0810055211 dt. 28.3.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- REFINED SOYABEAN OIL [EDIBLE GRADE] FFA CONTENT NOT MORE THAN 0.25% EDIBLE GRADE REFINED VEGETABLE OIL FFA CONTENT NOT MORE THAN 0.25%	6037.500	MT	157063944.00	3545462.00
			Total	157063944.00	3545462.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SOYABEAN OIL (FFA CONTENT -1.5% TO 3%) (THIS ITEM IS ALLOWED TO IMPORT WITH CONDITINO THAT FFA-0.8 TO 1.4% (PHOSPHORUS-15 TO 300 PPM (MOISTURE-0.15 TO 0.30% (INSOLUBLE VOLATILES-0.10 TO 0.15%))	6339.370	MT	151999511.00	3404244.00
2	CAUSTIC LYE (100% STD)	24.150	MT	438738.00	9826.00
3	PHOSPHORIC ACID (80%) STD	6.037	MT	186006.00	4166.00
4	CITRIC ACID (98% PURITY) STD	0.603	MT	26480.00	593.00
5	TONSIL BLEACHING STD (B.G./LUT AS APPLICABLE TO BE EXECUTED A PER RELEVANT CUSTOM NOTIFICATION/CIRCULAR) (NO IMPORTS SHALL BE PERMITTED AGAINST THE SAID LICENCE. FIRST EXPORT WILL TKE PLACE AND AFTER GRANT OF EODC ONLY IMPORT WILL BE ALLOWED AS PER POLICY CIRCULAR NO)	60.375	MT	1061503.00	23774.00
			TOTAL	153712238.00	3442603.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 68 NC-VI Dated 2.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/50/AM09 RLA F.No. 08/24/40/296/AM06	Lic. No.0810055427 dt. 31.3.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- "FORTUNE" REFINED SUNFLOWER OIL EDIBLE GRADE[REFINED VEGETABLE OIL] (THE RESULTANT PRODUCT SHOULD BE PACKED IN PACKING MATERIALS IMPORTED (SL. NO. 8, 9 & 10 OF IMPORT ITEM LIST) AS PER GENERAL POLICY FOR PACKING MATERIALS)	11539.900	MT	472796201.00	10672600.00
			Total	472796201.00	10672600.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SUNFLOWER OIL (FFA 1.4% TO 1.8%) EDIBLE GRADE	11978.400	MT	314411717.00	7041696.00
2	CAUSTIC LYE STD	28.849	MT	524123.00	11738.00
3	PHOSPHORIC ACID STD	2.307	MT	355529.00	7963.00
4	CITRIC ACID STD	0.230	MT	50614.00	1134.00
5	TONSIL BLEACHING EARTH STD	23.079	MT	2028940.00	45441.00
6	COAL/COKE STD	80.780	MT	205639.00	4606.00
7	DIESEL STD (COAL AND DIESEL IS ALLOWED WITH ACTUAL USER CONDITION & SUBJECT TO UNIT HAVING CAPTIVE POWER PLANT)	46159.00	Litre	1339676.00	30004.00
8	PET RESIN STD	472.280	MT	318841`35.00	714090.00
9	HDPE GRANULES STD	33.940	MT	2042547.00	45746.00
10	KRAFT PAPER (STD(IMPORT ITEM No. 8 TO 10 IS ALLOWED A PER G. POLICY FOR PACKING MATERIALS) (B.G/LUT AS APPLICABLE TO BE EXECUTED AS PER RELEVANT CUSTOM NOTIFICATION/CIRCULARS) (ALL THE IMPORT & EXPORT ITEMS WILL BE STRICTLY AS PER THE FFA SPECIFICATIONS PREVALENT).	825.527	MT	19714292.00	441529.00
			TOTAL	372557212.00	8343947.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 69 NC-VI Dated 2.5.2008	Party's Name: M/s. Gujarat Ambuja Exports Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/51/AM09 RLA F.No. 08/24/40/57/AM07	Lic. No.0810056664 dt. 24.5.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-REFIND SESAME OIL (EDIBLE GRADE)	50000.00	KG	3111500.00	70000.00
			Total	3111500.00	70000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SESAME OIL (THIS LICENCE IS ISSUED IN TERMS OF PARA 4.7 OF HAND BOOK SUBJECT TO APPROVAL OF NORMS BY NC. HQRS. THE BANK GUARANTEE/LUT TO BE EXECUTED WITH THE CUSTOMS AUTHORITY AS PER RELEVANT CUSTOMS NOTIFICATION/CIRCULARS. FIRST EXPORT WILL TAKE PLACE)	52500.00	NUMBER	2825550.00	63000.00
			Total	2825550.00	63000.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.70 NC-VI	Party's Name: M/s. Gujarat Ambuja Exports Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
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Dated 2.5.2008			
HQ File No. 01/85/50/52/AM09 RLA F.No. 08/24/40/571AM07	Lic. No.0810057092 dt. 8.6.2006	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-REFIND SESAME OIL (DIBLE GRADE)	20000.00	KG	1368000.00	30000.00
			Total	1368000.00	30000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SESAME OIL (THE BANK GUARANTEE/LUT TO BE EXECUTED WITH THE CUSTOMS AUTHORITY AS PER RELEVANT CUSTOMS NOTIFICATION/CIRCULARS. LICENSE WILL BE RECTIFIED AFTER RECEIPT OF THE DECISION FROM ALC COMMITTEE NEW DELHI. THIS LICENSE HAS BEEN ISSUED AS PER PARA 4.7 OF AM2004-09 H.B.T	21000.000	Kg	1329174.00	28770.00
			Total	1329174.00	28770.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.71 NC-VI Dated 2.5.2008	Party's Name: M/s. CALICO TRANDA, KANPUR	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/40/AM09 RLA F.No. 06/81/40/18/AM07	Lic. No.0610010966 DT. 28.7.2006	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	64/0- GENTS LEATHER HALF BOOT LASTED UPPERS	30000.000	PAIRS	13500000.00	230769.23
2	64/0-GENTS LEATHER LASTED SHOE UPPERS	15000.000	PARS	5200000.00	88888.88
			TOTAL	18700000.00	319658.11

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	ITEMS AS PER LIST ATTACHED	99.000	NUMBER	15583333.00	266381.75
			TOTAL	15583333.00	266381.75

Position:

Decision Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No.72 NC-VI Dated 2.5.2008	Party's Name: M/s. Injectoplast Pvt. Ltd., Kanpur	Meeting No. & Date 04/09 dt.2.5.2008	Status Deferred
HQ File No. 01/85/50/30/AM09 RLA F.No. 06/81/40/33/AM07	Lic. No.0610011279 dt. 10.10.2006	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- INSULATOR ASSEMBLY ALTERNATOR TERMINAL PART NO XS6U-1-329-CA, PLASTIC PART MADE OUT OF PHENOLIC MOULDING COMPOUND (FOR OTHER EXPORT ITEMS, AS PER LIST ACCAHCED WITH THIS CONDITIONS SHEET)(NET CONTENT OF IMPORTED MATERIAL, AS PER LIST OF ITEM, FROM S.NO. 1 TO 15 SHOULD BE USED IN EXPORT PRODUCT AND MUST BE REFLECTED IN S/BILLS ALSO).	150.000	NUMBER	1650000.00	1.00
			TOTAL	1650000.00	1.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	ITEMS AS PER LIST ATTACHED	99.000	NUMBER	9379513.00	203903.00
			TOTAL	9379513.00	203903.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 73 NC-VI Dated 2.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/53/AM09 RLA F.No. 08/24/40/17/AM07	Lic. No.0810063239 DT. 27.2.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- REFINED SOYABEAN OIL [EDIBLE GRADE] EDIBLE GRADE {FFA CONTENT NOT MORE THAN 0.25% } (PACKING	12000.00	MT	386715000.00	8700000.00

	MATERIALS ALLOWED AS PER GENERAL POLICY FOR PACKING MATERIALS AND THE NET CONTENT OF THE PACKING MATERIALS USED IN THE EXPORT TO BE REFLECTED IN THE EXPORT PRODUCT)				
			Total	386715000.00	8700000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SOYABEAN OIL (FFA CONTENT -1.5% TO 3%) (EDIBLE GRADE) EDIBLE GRADE	12600.00	MT	296117640.00	6602400.00
2	CAUSTIC LYE (100% STD)	48.000	MT	875931.00	19530.00
3	PHOSPHORIC ACID (80%) STD	12.000	MT	349830.00	7800.00
4	CITRIC ACID (98% PURITY) STD	1.2000	MT	37674.0026480.00	840.00
5	TONSIL BLEACHING EARTH STD	120.000	MT	2152800.00	48000.00
6	PET RESIN STD	392.160	MT	26593421.00	592941.00
7	HDPE GRANULES	151.501	MT	9159417.00	204223.00
8	KRAFT PAPER (STD) (FIRST EXPORT WILL TAKE PLACE AND AFTER GRANT OF EODC, ONLY IMPORT WILL BE ALLOWED AS PER POLICY CIRCULAR NO. 13 DT. 29.6.2005. PACKING MATERIALS ALLOWED AS PER GENERAL POLICY FOR PACKING MATERIALS AND SUBJECT TO THE CONDITIONS LAID DOWN IN)	526.650	MT	7528175.00	167852.00
			TOTAL	342814888.00	7643586.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 74 NC-VI Dated 2.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/54/AM09 RLA F.No. 08/24/40/19/AM07	Lic. No.0810063240 DT. 27.2.2007	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- BAKERY SHORTENING HYDROGENERATED VEGETABLE FAT (VANASPATI) EDIBLE GRADE (ALL THE IMPORT AND EXPORT ITEMS WILL BE STRICTLY AS PER THE PFA SPECIFICATIONS PREVALENT AT THE TIME OF IMPORT AND EXPORT. FIRST EXPORT WILL TAKE PLACE	7481.600	MT	174592488.00	3927840.00

	AND IMPORT WILL BE ALLOWED ONLY AFTER GRANT OT EODC , AS PER CONDITIN NUMBER 2)				
			Total	174592488.00	3927840.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE PALM OIL EDIBLE GRADE (FFA-5%)	7765.900	MT	158728458.00	3539096.00
2	PHOSPHORIC ACID STD	1.496	MT	185223.00	4130.00
3	CITRIC ACID STD	0.149	MT	659355.00	14701.00
4	TONSIL BLEACHING EARTH STD	18.704	MT	2644132.00	58955.00
5	COAL STD	1047.420	MT	2678345.00	59718.00
6	DIESEL STD	37408.00	LITRE	174486.00	3890.00
7	KRAFT PAPER STD	289.910	MT	6888753.00	153595.00
8	NICKEL CATALYST STD	0.748	MT	19277.00	430.00
9	FILTER AID STD0.149	0.149	Mt	1652.00	37.00
10	L D GRANULES STD (IMPORT ITEM No. 5 AND 6 ARE ALLOWED SUBJECT TO THE UNIT HAVING CAPTIVE POWER PLANT FOR USING THE SAME AS AFUEL IN THE MANUFACTURE OF THE EXPORT PRODUCT)	0.187	MT	11306.00	252.00
			TOTAL	171990987.00	3834804.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 75 NC-VI Dated 2.5.2008	Party's Name: M/s. PSL LTD., DAMAN	Meeting No. & Date 04/09 dt. 2..5.2008	Status Deferred
HQ File No. 01/85/50/41/AM09 RLA F.No. 03/95/40/123/AM08	Lic. No.0310429884 DT. 18.5.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- FABRICATION AND SUPPLY OF M.S. SPIRALLY WELDED PIPES WITH INTERNAL EPOXY LINING AND EXTERNAL COAL TAR ENAMEL COATING.	23732.000	METER	125808003.00	3035174.98
			Total	125808003.00	3035174.98

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
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1	SAW FLUX	38.210	MT	1426589.46	34006.90
2	SAW WIRE	30.570	MT	2292750.00	54654.35
3	STEEL GRIT	15.470	MT	454121.85	10825.31
4	SYNTHETIC PRIMER	11316.500	LITRE	1584307.20	37766.56
5	COAL TAR ENAMEL	877.030	MT	16225055.00	386771.28
6	FIBER GLASS TISSUE INNER WRAP	250849.000	Sq. METER	1806110.93	43053.90
7	COPON HYCOTE 162 HB RED OXIDE BASE	62110.00	LITRE	17811098.37	424579.22
8	COPON HYCOTE 162 HB ACTIVATOR	31055.00	LITRE	8905549.19	212289.61
9	COPON THINNER SA 65 THINNER	14381.000	LITRE	1447016.22	34493.83
			TOTAL	51952598.22	1238440.96

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 76 NC-VI Dated 2.5.2008	Party's Name: M/s. SOFTGEL HEALTH CARE PVT. LTD., CHENNAI	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/47/AM09 RLA F.No. 04/24/40/393/AM08	Lic. No.0410094342 DT. 12.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-EVENING PRIMROSE OIL CAPSULES 400MG 10% GLA	134000.00	HUNDRES INI NOS.	4663868.16	119128.18
2	62/0-EVENING PRIMROSE OIL CAPSULES 800MG 10% GLA	3600000.00	NUMBER	2369268.00	60517.70
3	62/0-GAMALIN (EVENING PRIMROSE OILD 1000MG CAPSULES) 10% GLA	6000000.00	NUMBER	5971158.00	152520.00
			TOTAL	13004294.16	332165.88

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	EVENING PRIMROSE OIL 10% GLA	5483.520	KG	1306174.46	32901.12
2	EVENING PRIMROSE OIL 10% GLA	2937.600	KG	699736.32	17625.60
3	EVENING PRIMROSE OIL 10% GLA	6120.000	KG	1457784.00	36720.00
			TOTAL	3463694.78	87246.72

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 77 NC-VI Dated 2.5.2008	Party's Name: M/s. PINKCITY ENTERPRISES, JAIPUR	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/31/AM09 RLA F.No. 13/24/40/12/AM08	Lic. No.1310025042 dt. 18.9.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	68/0- FINISHED & POLISHED WOODEN FURNITURE ITEM MADE OF TEAK WOOD VIZ: MUSLICH SHOPPING CABINET WOODEN (TEAK WOOD) (The dimension, part no. type of wood etc. of imported item should conform in exports items(both in exports & imports) and should be shown in the Shipping Bills for accountability purposes. This condition applicable for all the items.	1.000	Number	27669.00	690.00
2	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	30877.00	770.00
3	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	30877.00	770.00
4	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	44110.00	1225.00
5	68/0-MUSLICH HOLLAND VITRINE WOODEN	1.000	NUMBER	18847.00	470.00

	TEAKWOOD				
6	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	49323.00	1230.00
7	68/0-3 MUSLICH HUTCH AND BUFFET WOODEN TEAKWOOD	1.000	NUMBER	39899.0	1045.00
8	68/0-VITRINE BELGIUM WOODEN TEAK WOOD	1.000	NUMBER	18847.00	470.00
9	68/0-3 DRAWER SPANISH CHEST WOODEN TEAKWOOD	25.000	SET	230575.00	6000.00
10	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	16040.00	400.00
11	68/0-CHEST AND DRAWERS WOODEN TEAKWOOD	1.000	SET	4812.00	120.00
12	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	22255.00	555.00
13	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	34887.00	870.00
14	68/0-CABINET WOODEN TEAKWOOD	1.000	SET	12832.00	320.00
15	68/0-CABINET WOODEN TEAKWOOD	1.000	SET	8220.00	205.00
16	68/0-SMALL CABINET WOODEN TEAKWOOD	1.000	SET	4010.00	100.00
17	68/0-ARMOIRES WOODEN TEAKWOOD	1.000	SET	11629.00	290.00
18	68/0-DISPLAY CABINET WOODEN TEAKWOOD	1.000	SET	9423.00	235.00
19	68/0-WRITING CABINET WOODEN TEAKWOOD	1.000	SET	11629.00	290.00
20	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	10426.00	260.00
21	68/0-WHITE BOOKCASE 3 DOOR WOODEN TEAKWOOD	1.000	SET	30275.00	755.00
22	68/0-WIDE BOOKCASE 4 DOOR WOODEN TEAKWOOD	1.000	SET	40701.00	1140.00
23	68/0-CONSOLE WOODEN TEAKWOOD	1.000	SET	5213.00	130.00
			TOTAL	713376.00	18340.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	UNFINISHED & UNPOLISHED WOODEN FURNITURE ITEM VIZ:MUSLICH SHOPPING CABINET 1 (MQ-011-TEAK WOOD)	1.000	NUMBER	19835.00	489.16
2	MUSLICH SHOPPING CABINET 2 (MQ-035-TEAK WOOD)	1.000	NUMBER	22213.00	547.80
3	MUSLICH SHOPPING CABINET 3 (M-02-TEAK WOOD)	1.000	NUMBER	22213.00	547.80
4	MUSLICH SHOPPING CABINET 4 (M-03-TEAK WOOD)	1.000	NUMBER	31780.00	783.72
5	MUSLICH HOLLAND VITRINE (M-4-TEAK WOOD)	1.000	NUMBER	13512.00	333.21
6	MUSLICH SHOPPING CABINET 5 (M-05-TEAK WOOD)	1.000	NUMBER	35563.00	877.02
7	MUSLICH HUTCH AND BUFFET (M-08-TEAK WOOD)	1.000	NUMBER	28748.00	708.96
8	VITRINE BELGIUM (M-09-TEAK WOOD)	1.000	NUMBER	13512.00	333.21
9	PARTS OF WOODEN FURNITURE (UNFINISHED & UNPOLISHED) VIZ: 3 DRAWER SPANISH CHEST ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 SIDES, 3 SUPPORTS FOR FROM AND 15 PARTS FOR THE 3 DRAWERS (SC-TEAK WOOD)	25.000	SET	165829.00	4089.48

10	PARTS OF BOOKCASE ;ATJOE03A ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 POSTS, 2 SIDES, 3 SHELVES, 4DOORS AND 12 PARTS FOR MAKING DRAWERS (PATJOEJ 03-A-TEAK WOOD)	1.000	SET	11448.00	282.32
11	PART OF CHESTS AND DRAWERS (SANFLAC 20-TEAK WOOD)	1.000	SET	3390.00	83.60
12	PARTS OF SANFLAC 26 BOOKCASE ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SLIDES, 2 PARTS FOR DOOR FRAME AND 15 PARTS FOR THE DRAWERS (SANFLAC 26-TEAK WOOD)	1.000	SET	15969.00	393.80
13	PARTS OF SANFLAC 28 BOOKCASE ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 SLIDES, 4 DOORS FRAME AND 20 PARTS FOR DRAWERS (SANFLAC 28-TEAK WOOD)	1.000	SET	25108.00	619.17
14	PARTS OF SANFLAC 31 CABINET ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 SLIDES, 2 PARTS FOR DOOR AND 10 PARTS OF THE DRAWERS (SANFLAC 31-TEAK WOOD)	1.000	SET	9188.00	226.58
15	15PARTS OF SANFLAC 47 CABINET ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SIDES, 2 PARTS FOR DOOR AND 5 PARTS FOR DRAWER (SANFLAC 47-TEAK WOOD)	1.000	SET	5847.00	144.19
16	PARTS OF SANFLAC 48 SMALL CABINET ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SIDES, 1 PART FOR DOOR AND 5 PARTS FOR DRAWER (SANFLAC 48-TEAK WOOD)	1.00	SET	2899	71.49
17	PARTS OF SANFLAC 50 ARMOIRES ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SIDES, 3 PARTS FOR SHELVES, 1 PART OF DOORS AND 1 PART FOR BASE (SANFLAC 50-TEAK WOOD)	1.000	SET	8352.00	205.98
18	PARTS OF SANFLAC 51 DISPLAY CABINET ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 POSTS, 1 DOOR FRAME AND 2 FOR SIDE FRAMES (SANFLAC 51-TEAK WOOD)	1.000	SET	6682.00	164.79
19	PART OF SAFBLAC 53 WRITING CABINET ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDES, 1 BACK, 15 PARTS OF INSIDE PARTS (SAFBLAC 53-TEAK WOOD)	1.000	SET	8352.00	205.98
20	PARTS OF SANLUC 100 BOOKCASE ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDES, 2 POSTS AND 4 PARTS FOR MAKING SHELVES (SANLUC 110-TEAK WOOD)	1.000	SET	7518.00	185.39
21	PARTS OF WHITE BOOKCASE 3 DOOR ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDES, 2 POST, 3 PARTS FOR SHELVES AND 3 PARTS FOR MAKING DOORS (SIFD 2261 51 215-TEAK WOOD)	1.000	SET	21766.00	536.78
22	PARTS OF WIDE BOOKCASE 4 DOOR ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDE, 2 POSTS, 3 PARTS FOR SHELVES AND 4 PARTS FOR MAKING DOORS (SIFD 2261 51 215-TEAK WOOD)	1.000	SET	29369.00	724.27

23	PARTS OF SL 1104 CONSOLE ONE PACKET CONSIST OF 4 LEGS, 1 PART OF TOP LEAVE, 1 PART EACH FOR FRONT SIDE, BACK SIDES, LEFT AND RIGHT SIDES AND 3 PARTS FOR DRAWERS (SL 1104-TEAK WOOD)	1.000	SET	3783.00	93.30
			TOTAL	512876.00	12648.00

Position:

: Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 78 NC-VI Dated 2.5.2008	Party's Name: M/s. GODREJ & BOYCE MFG. CO. LTD., MUMBAI	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/43/AM09 RLA F.No. 03/94/40/130/AM08	Lic. No.0310429953 DT. 21.5.2007	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-TRIMS-ALUMINIUM	752.000	NUMBER	211557.15	4701.27
2	61/0-BRACKETS-STEEL	1692.000	Number	127555.20	2834.56
3	61/0-VERTICAL UPRIGHTS FOR FRAMES-STEEL	508.000	NUMBER	340156.80	7559.04
4	61/0-STD. HORIZONTALS FOR FRAMES-STEEL	1524.000	NUMBER	27286.10	6028.58
5	61/0-TILES-STEEL	3048.000	NUMBER	995979.15	22132.87
6	61/0-HINGE BOTTOM FASCIAS-STEEL	1016.000	NUMBER	167792.40	3728.72
7	61/0- TOP CAPS-MAZAK	368.000	NUMBER	7871.40	174.92
8	61/0-WORKSURFACES-PRELAM PARTICLE BOARD	892.000	NUMBER	1156345.00	25696.57
9	61/0-OVERHEAD BINDERS-STEEL	200.000	NUMBER	510570.00	11346.00
10	61/0-PEDESTALS STEEL	200.000	NUMBER	508680.00	11304.00
			TOTAL	4297793.85	95506.53

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRCA MS STEEL 0.5 TO 3.0MM OR EQUIVALENT	20387.400	KG	1006763.83	22372.53

2	EXTRUDED ALUMINIUM OR EQUIVALENT	338.400	KG	0.00	0.00
3	MAZAK OR EQUIVALENT	17.790	KG	0.00	0.00
4	GRADE II PRELAMINATED/PLAIN PARTICLE BOARD OR EQUIVALENT	528.090	Sq. METER	0.00	0.00
			TOTAL	1006763.83	22372.53

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 79 NC-VI Dated 2.5.2008	Party's Name: M/s. GANGA RASAYANIE PVT. LTD., KOLKATA	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/42/AM09 RLA F.No. 03/94/40/52/AM08	Lic. No. 0310429901 DT. 18.5.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-Aromatic Solvent (Garasol 150) Boiling Range: Initial Boiling Point-Min 160C: Final Boiling Point-Max 230C: Aromatic % Min 98% Appearance-Water White	200.00	MT	6952000.00	160000.00
2	62/0-Aromatic Solvent (Garasol 200) Boiling Range: Initial Boiling Point-Min 200C: Final Boiling Point-Max 310C: Aromatic % Min 98% Appearance-Water White to slight pale	200.00	MT	6952000.00	160000.00
			Total	13904000.00	320000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	Heavy Aromatic. Boiling Range-Min Initial Boiling Point-150CMax, Final Boiling Point-350C- Appearance Pale-Dark Coloured Solvent	210.000	MT	5208735.00	118650.00
2	Heavy Aromatic. Boiling Range-Min Initial Boiling Point-150CMax, Final Boiling Point-350C- Appearance Pale-Dark Coloured Solvent	210.00	MT	5208735.00	118650.00
3			TOTAL	10417470.00	237300.00

Position:

Decision :Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case is not available on line system, It was decided to ask for hard copy of the application from RLA by E-mail.

Case No. 80 NC-VI Dated 2.5.2008	Party's Name: M/s. RAJ KUMAR SHELLAC INDUSTRIES, KOLKATA	Meeting No. & Date 04/09 dt. 2.5.2008	Status Approved.
HQ File No. 01/85/50/46/AM09 RLA F.No. 02/24/40/237/AM08	Lic. No. 0210107490 DT. 27.12.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty. MT	UOM	FOB (Rs.)	FOB (US\$)
1	90/-SHELLAC	100.000	MT	13440000.00	336000.00
			TOTAL	13440000.00	336000.00

S.No.	Import Item	Qty. MT	UOM	CIF (Rs.)	CIF (US\$)
1	STICKLAC	200.000	MT	11200000.00	280000.00
2			TOTAL	11200000.00	280000.00

Position:

Decision:- Approved

The Committee considered the case as per agenda. The committee noted that earlier the Committee in the meeting No. NC 24/08 held on 20.09.2007 and subsequently in meeting NO. 34/08 held on 13.12.2007 had approved yield of 55% for the same product . Therefore, NC decided to ratify the instant case on the same basis as under:

Export item

Qty.

Shellac

100.000 MT

Import item

181.81 MT

Sticklac

RLA to take consequential action as per policy/procedure.

Case No. 81 NC-VI Dated 2.5.2008	Party's Name: M/s. RAJ PETRO SPECIALITIES PVT. LTD., MUMBAI	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/44/AM09 RLA F.No. 03/95/40/818/AM08	Lic. No. 0310450859 DT. 20.11.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-WHITE PETROLEUM JELLY:- MELTING POINT DEG. C 56+/-2, CONGEALING POINT DEG. C 54+/- & CONSISTENCY@25 DEG. C 100+/-	163200.000	KG	8989820.00	229040.00
			TOTAL	8989820.00	229040.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	BASE OIL	102816.000	KG	3687495.84	92534.40
2	PARAFFIN WAX	37536.000	Kg	1720181.04	43166.40
3	MICRO CRYSTALLINE WAX	22848.000	KG	2276232.00	57120.00
			TOTAL	7683908.88	192820.80

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 02.5.2008

The Meeting No. 04/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 02.05.2008 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber of DGFT office.

Case No. 51 NC-VI Dated 1.5.2008	Party's Name: M/s. Adarsh Guar Gum Udyog, Barmer	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred.
HQ File No. 01/85/50/131/AM06/DES.VI RLA F.No. 07/24/40/524/AM06	License No. 1310019900 dt. 6.10.2005		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	Gaur Gum refined split	183	MT		
			Total		

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(Euro)
1	Guar (Cyamopsis Tetragonoloba) broken	220	MT		
			Total		

Position:

Decision Deferred.

The Committee considered the case as per agenda. It was decided to by the Committee to grant PH & ask for the following information/documents:-

- (1) Process of manufacturing activity flow chart of export end product.
- (2) Sample of import & export at stage wise.
- (3) Whether Guar gum refined split up export product is final or intermediate product.

The case stands deferred to relisting for PH on 5.6.2008.

Case No. 52 NC-VI Dated 1.5.2008	Party's Name: M/s. Gala Brush Ltd., Mumbai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Approved.
HQ File No. 01/85/50/45/AM069DES.VI RLA F.No. 03/94/40/1008/AM08	License No. 0310456431 dt. 3.1.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty. KG	UOM	FOB (Rs.)	FOB (US\$)
1	63/0 Plastic Household Brushes/Street Brooms, Containing PP Granules-95238.100Kgs & Nylon 6 Resin 19047.62Kgs.	134.585	MT	9933000.00	231000.00
			Total	9933000.00	231000.00

S.No.	Import Item	Qty. KG	UOM	CIF (Rs.)	CIF(US\$)
1	Polypropylene Granules (Moulding Grade)	100.00	MT	6450000.00	150000.00
2	Nylone '6' Resin	20.00	MT	2580000.00	60000.00
			Total	9030000.00	210000.00

Position

Decision: Approved.

The Committee considered the case as per agenda. It was decided to ratify the norm this case by allowing 5% wastage, on the basis of earlier decision of NC-VI Dt 22.11.2007.

Accordingly, the following quantity was ratified for import and export :-

Export	Qty KG	IMPORT	Qty KG
63/0 Plastic Household Brushes/Street Brooms, Containing PP Granules-95238.100Kgs & Nylon 6 Resin 19047.62Kgs.	134.585	Polypropylene Granules (Moulding Grade)	95.00
			20.00
	134.585	Nylone '6' Resin	115.00

RLA to take consequential action as per Policy/Procedure

Case No. 53 NC-VI	Party's Name: M/s. Renaissance Creations Pvt. Ltd., Gurgaon	Meeting No. & Date 04/09 dt. 1.5.2008	Status Transferred
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Dated 1.5.2008			
HQ File No. 01/83/50/1937/AM08	License No. 0510206875 dt. 27.7.2007	Defer Dated	
RLA F.No. 05/24/40/336/AM08			

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	68/0-FABRIC SACK FILLED WITH EVA BEADS SCENTED WITH HONEY AND VANILLA	5385.000	Number	165589.00	4038.75
2	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH ORANGE GROVE	3946.000	Number	12126.50	2956.50
3	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH PASSION FRUIT AND MELON	2512.000	Number	77244.00	1884.00
4	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH AMBERWOOD BLUE	8972.000	Number	268532.00	6549.56
5	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH PARADISE	10406.000	Number	362649.00	8845.10
6	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH CINNAMON	6818.000	Number	20653.50	5113.50
7	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH GREEN APPLE	1075.000	Number	33056.00	806.25
8	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH LEMON AND LIME	1075.000	Number	33056.00	806.25
9	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH HONEY SUCKLE AND JASMINE	8255.000	Number	253841.00	6191.25
10	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH WATER LILY	8255.000	Number	253841.00	6191.25
11	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH CUCUMBER AND MINT	8255.000	Number	253841.00	6191.25
12	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH SWEET BAY & CITRUS	8255.000	Number	253841.00	6191.25
13	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH CELEBRATE	10000.000	Number	471500.00	11500.00
14	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH SUGAR & SPICE	8000.000	Number	377200.00	9200.00
15	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH BAROQUE	10000.000	Number	471500.00	11500.00
16	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH POMEGRANATE	16150.000	NUMBER	496612.50	12112.50
17	68/0 –FABRIC SACK FILLED WITH EVA BEADS SCENED WITH JACARANDA WOOD & CITRUS	16150.000	Number	496612.50	12112.50
			Total	4599785.00	112189.91

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
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1	HONEY AND VANILLA FRAGRANACE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTIRAL GRADE	15.000	KG	12300.00	300.00
2	ORANGE GROVE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS , INDUSTRIAL GRADE	11.000	KG	9020.00	220.00
3	PASSION FRUIT AND MELON FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OIL, INDUSTRIAL GRADE	7.000	KG	5740.00	140.00
4	AMBERWOOD BLUE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	25.000	KG	20500.00	500.00
5	PARADISE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	29.000	KG	23780.00	580.00
6	CINNAMON FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	19.000	KG	15580.00	380.00
7	GREEN APPLE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	3.00	KG	2460.00	60.00
8	LEMON & LIME FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	3.000	KG	2460.00	60.00
9	HONEY SUCKLE & JASMINE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
10	WATER LILY FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
11	CUCUMBER & MINT FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
12	SWEET BAY & CITRUS FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	23.000	KG	18860.00	460.00
13	CELEBRATE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	27.860	KG	22845.00	557.20
14	SUGAR & SPICE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	22.290	KG	18278.00	445.80
15	BARAQUE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	27.860	KG	22845.00	557.20
16	POMEGRANATE FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	45.000	KG	36900.00	900.00
17	JACARANDA WOOD & CITRUS FRAGRANCE OIL MIXTURE OF AROMATIC CHEMICALS & ESSENTIAL OILS, INDUSTRIAL GRADE	45.000	KG	36900.00	900.00
18	EVA BEADS INDUSTRIAL GRADE	5798.330	KG	380370.00	9277.32
			Total	685418.00	16717.52

Position:

Decision: Transferred.

The case was considered by the Committee as per agenda. It was decided to transfer the case to NC V as the Chapter pertains to them deal with the case.

Case No. 54 NC-VI Dated 1.5.2008	Party's Name: M/s. Pahal Foods Pvt. Ltd., Hyderabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred.
HQ File No. 01/85/162/803/AM08 RLA F.No. 09/24/40/309/AM08	Fixation of SION for export product 'Wafers'		Defer Dated

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-Wafers	100000.000	KG	7000000.00	176991.15
			Total	7000000.00	176991.15

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	WHEAT FLOUR	35200.000	KG	6379645.00	159292.00
2	SUGAR	41100.000	KG	0.00	0.00
3	FRACTIONATED VEGETABLE FAT	22600.000	KG	0.00	0.00
4	LECITHIN	234.500	KG	0.00	0.00
5	SODIUM BI CARBONATE	146.500	KG	0.00	0.00
6	SALT	146.500	KG	0.00	0.00
7	SODIUM META B1 SULPHATE	14.500	KG	0.00	0.00
8	STRACH	2933.00	KG	0.0	0.00
9	MELEIC ACID	14.400	KG	0.00	0.00
10	FOD COLOUR	6.000	KG	0.00	0.00
11	FOOD FLAVORS	293.000	KG	0.00	0.00
12	COCOA POWDER	1400.00	KG	0.00	0.00
13	ALUMINIUM METALLIZED BOPP	6700.000	KG	0.00	0.00
14	PAPER AND PAPER BOARD	12000.000	KG	0.0	0.00
			Total	6379645.00	159292.00

Position:

Decision: Deferred.

The case was considered by the Committee as per agenda. The Committee decided to obtain comments from MFPI to further consider the case before the NC meeting.

Case No. 55 NC-VI Dated 1.5.2008	Party's Name: M/s. CRI LIMITED, KOLKATA	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred.
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HQ File No. 01/85/50/305/AM08 RLA F.No. 02/24/40/104/AM08	Lic. No. 0210102472 Dt. 18.7.2007	Defer Dated
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Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- Ball Pen Rips:- Made of Nickle Silver Wire 1.60MM Dia----Qty—213800000Nos. SION fixed by DGFT vide F.No. 01/80/50/1010/AM07/DES.I	213800.00	Thousand in Nos.	52466520.00	1282800.00
			Total	52466520.00	1282800.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	Nickel Silver Wire, Dia 1.60MM	25.000	MT	17535875.00	428750.00
2	Tungsten Carbide Balls 0.4, 0.5, 0.8 and 1.0MM Dia—Qty.—215938000 in Nos	215938.000	Thousand in Nos.	13247796.00	323907.00
			Total	30783671.00	752657.00

Position:

Decision: Deferred.

Case No. 56 NC-VI Dated 1.5.2008	Party's Name: M/s. Hy-Gro Chemicals Pvt. Ltd., Medak	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred.
HQ File No. 01/85/50/28/AM09 RLA F.No. 09/24/40/79/AM05	Lic. No.0910018913 dt. 11.6.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-D-Oxyphene Base (Powder) White Crystalline Powder	6000.000	KG	11683204.00	255930.00
			Total	11683204.00	255930.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	Propiophenone Clear Colourless Liquid	14640.000	KG	3367200.00	73200.00
2	D-Camphor Sulphonic Acid White Power with characteristic odour	3030.000	KG	2244018.00	48783.00
3	Propionic Anhydride Colourless White Liquid with Punjant Odur	5520.00	KG	761760.00	16560.00
4	Benzyl Chloride Colourless Liquid with Punjant Odour	26760.00	KG	1230960.00	26760.00
5	Magnesium Metal Silvery White Metal	6240.00	KG	789360.00	17160.00
6	Isopropyl Alcohol White Colourless Liquid with Punjant Odour	30840.00	KG	1134912.00	24672.00
7	Paraformaldehyde White Amphorous Odour with Punjant Odour	3840.000	KG	88320.00	1920.00
			Total	9616530.00	209055.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 57 NC-VI Dated 1.5.2008	Party's Name: M/s. Gillette Diversified Operations Pvt. Ltd., Chennai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/32/AM09 RLA F.No. 04/24/40/68/AM05	Lic. No.0410059297 dt. 6.7.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	63/0- SHAVER BRUSH	42000.00	KG	13719500.00	298250.00

			Total	13719500.00	298250.00
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S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	ACRYLONITRILE-BUTADINE-STYRENE (ABS) H1-121BLACK 9059 RAW MATERIAS	36745.000	KG	7403382.60	160943.10
2	BRISTLE BLACK NYLON 0.2MM RAW MATERIALS	7740.000	KG	4058856.00	88236.00
3	ANCHOR WIRE 1.4 X 0.35MM (BRASS) RAW MATERIAL	2230.000	KG	1460739.20	31755.20
4	PAPER BOARD-5 GSM (IN SHEETS) PACKING MATERIALS	8254.000	KG	345000.00	7500.00
			Total	13267977.80	288434.30

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 58 NC-VI Dated 1.5.2008	Party's Name: M/s. Raj Lubricants (Madras) Ltd., Chennai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/33/AM09 RLA F.No. 04/24/40/111/AM05	Lic. No.0410050207 dt. 19.7.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- RUBBER PROCES OIL STANDARD GRADE	201600.000	KG	2981160.00	65520.00
			Total	2981160.00	65520.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	BASE OIL MINERAL OIL	100800.000	KG	1617588.00	35280.00
			Total	1617588.00	35280.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 59 NC-VI Dated 1.5.2008	Party's Name: M/s. Raj Lubricants (Madras) Ltd., Chennai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/34/AM09 RLA F.No. 04/24/40/119/AM05	Lic. No.0410060359 dt. 21.7.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- ULTRA WHITE PETROLEUM JELLY (HIGH MELTING POINT SPECIAL GRADE)	163200.00	KG	6311760.00	138720.00
			Total	6311760.00	138720.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)

1	PARAFFIN WAX STANDARD GRADE	29865.600	KG	848989.32	1851.67
2	MICROCRYSTALLINE WAX STANDARD GRADE	38025.600	KG	2222929.04	48482.64
3	BASE OIL MINERAL OIL	96777.600	KG	2063322.44	45001.58
			TOTAL	5135240.80	112000.89

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 60 NC-VI Dated 1.5.2008	Party's Name: M/s. Gillette Diversified Operations Pvt. Ltd., Chennai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/35/AM09 RLA F.No. 04/24/40/140/AM05	Lic. No.0410061831 dt. 9.9.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	63/0- TOOTH BRUSH	32890.450	KG	9586500.00	210000.00
			Total	9586500.00	210000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	SAN GRANULES (TRADE NAME:LURAN 368R) RAW MATERIAL	26239.500	KG	177431.99	38572.07
2	NYLON MONOFILAMENT (612) RAW	1653.750	KG	1141087.50	24806.25

	MATERIL				
3	NICKEL SILVER WIRE RAW MATERIAL	662.010	KG	254611.68	5535.04
4	NYLON MONOFILAMENT BLUE INDICATOR RAW MATERIAL	424.200	KG	460999.35	10021.73
5	POLYPROPYLENE GRADE TITAN PRO 6331 RAW MATERIAL	5302.500	KG	307332.90	6681.15
6	PVC FILM-RIGID PACKING MATERIALS	13230.000	KG	1597522.50	34728.75
7	PAPER BOARD-330 GSM (IN SHEETS) PACKING MATERIAL	7717.500	KG	745510.50	16206.75
			TOTAL	6281379.42	136551.74

Position:

Deciion: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 61 NC-VI Dated 1.5.2008	Party's Name: M/s. Fal Industries Ltd., Chennai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/36/AM09 RLA F.No. 04/24/40/133/AM05	Lic. No.0410062380 dt.28.9.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- LIGHT FITTING MODEL: LEDING 3 SPOT LIGHT	250000.000	Number	72565000.00	1577500.00
2	61/0-LIGHT FITTING MODEL: LEDING 5 SPOT LIGHT	100000.00	Number	50002000.00	1087000.00
			Total	122567000.00	2664500.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CABLE TIE PLASTIC	2500000.000	NUMBER	228750.00	4973.00
2	SOLDERLESS SPLICES PLASTIC	700000.000	NUMBER	628605.00	13665.00

3	TERMINAL BLOCK ASSEMBLY ELECTRICAL CONNECTOR	350000.000	NUMBER	2100000.00	45652.00
4	SWIVEL ASSEMBLY STEEL	1250000.000	NUMBER	8578125.00	186481.00
5	HALOGEN BULB ELECTRIC BULB	1250000.000	NUMBER	32596875.00	708628.00
6	CERAMIC LAMP HOLDER WITH TAFLO CABLE CERAMIC	1250000.000	NUMBER	8417999.00	183000.00
7	NECK EN1A BRIGHT BAR STEEL	1250000.000	NUMBER	5060000.00	110000.00
8	HEAT SHRINKABLE TUBE PLASTIC	29000.000	NUMBER	133400.00	2900.00
9	FIBRE GLASS SLEEVE PLASTIC	208750.000	NUMBER	537625.00	11688.00
10	CRCA STEEL SHEETS IN COIL FORM CRCA SHEET	203.5000	M.T.	7488800.00	162800.00
11	730MM S SHAPE STEEL PIPE STEEL	250000.000	NUMBER	6999750.00	152168.00
12	GOOSE NECK STEEL	200000.000	NUMBER	2745000.00	59674.00
			TOTAL	75514929.00	1641629.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 62 NC-VI Dated 1.5.2008	Party's Name: M/s. Dr. Reddy's Laboratories Ltd., Hyderabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/29/AM09 RLA F.No. 09/24/40/252/AM05	Lic. No.0910020687 dt. 2.11.2004		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-CIPROFLOXACIN Hcl	10000.000	KG	10833500.00	235000.00
			Total	10833500.00	235000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	1-Cyclopropyl-7-Chloro-6-Fluro-1, 4-Dihydro-4-Oxo-3-Qinoline Carboxilic Acid (Q-Acid)	11400.000	KG	8408640.00	182400.00
2	Piperazine Anhydrous	11400.00	KG	1576620.00	34200.00
3	Pyridine	7100.000	KG	489900.00	10650.00
4	Methanol	10000.00	KG	180000.00	5000.00
			Total	10655160.00	232250.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 63 NC-VI Dated 1.5.2008	Party's Name: M/s. Interlabels Industries Pvt. Ltd., Mumbai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/37/AM09 RLA F.No. 03/94/40/621/AM06	Lic. No.0310346278 dt. 6.9.2005		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	63/0- SELF ADHESIVE PRINTED LABELS PP PE POLYESTER FILM BASED IN ROLLS CUT LENGTH SPECIFICATION (a) PP PE POLYESTER FILM WITH GSM OF 22 TO 90 RELEASE PAPER WITH GSM OF 60 TO 75	31500.000	Sq. Meter	3105000.00	67500.00
			Total	3105000.00	67500.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	LABEL STOCK IN ROLLS OF PP PE POLYESTER FILM TECH CHAR PP PE FILM GUMMED TO RELEAE PAPER. SPECIFICATINO PP PE FILM WITH GSM OF	31500.000	Sq. Meter	903026.00	19631.00

	22 TO 90 RELEASE PAPER WITH GSM OF 60 TO 75 TOLERANCE =/- 10%				
2	PRINTING INK TECH. ULTRA VIOLET INK IN DIFFERENT COLOURS	83.810	KG	0.00	0.00
3	U.V. VARNISH TECH. CHAR. ULTRA VIOLET VARISHES	133.300	KG	0.00	0.00
			Total	903026.00	19631.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 64 NC-VI Dated 1.5.2008	Party's Name: M/s. Veerprabhu Export House, Mumbai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/38/AM09 RLA F.No. 03/95/40/378/AM06	Lic. No.0310355070 dt. 10.11.2005		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-Sweet mango/lime chutney/pickle	166666.000	KG	2214300.00	49206.67
			Total	2214300.00	49206.67

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	SUGAR	100000.00	KG	1462500.00	32500.00
2			TOTAL	1462500.00	32500.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 65 NC-VI Dated 1.5.2008	Party's Name: M/s. Power Additives (India) Pvt. Ltd., Mumbai	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/39/AM09 RLA F.No. 03/95/40/885/AM06	Lic. No.0310367098 dt. 15.2.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-PVC Stabilizer PA – 804	22.000	MT	1189100.00	25300.00
			Total	1189100.00	25300.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	LEAD INGOTS	8.360	MT	432212.00	9196.00
2	STEARIC ACID	7.040	MT	198528.00	4224.00
3	POLYETHYLENE WAX	1.650	MT	49632.00	1056.00
4	PARAFFIN WAX	7.260	MT	204732.00	4356.00
			TOTAL	885104.00	18832.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 66 NC-VI Dated 1.5.2008	Party's Name: M/s. Ferromatik Milacron India Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/48/AM09 RLA F.No. 08/91/40/119/AM06	Lic. No.0810054666 dt. 9.3.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- Injection Moulding Machine	22.000	Number	60239200.00	1309548.00
			Total	60239200.00	1309548.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	7SYS: OMEGA-02: B&R SYSTEM 2003 CUSTOMIZED	17.000	NUMBER	1873048.00	40718.00
2	3SYS:FERI-01 B&R SYSTEM 2005 CUSTOMISED	5.000	NUMBER	1009916.00	21955.00
3	COUPLER	10.000	NUMBER	56532.00	1229.00
4	BEARINGS	96.000	NUMBER	433736.00	9429.00
5	BUSHINGS	546.000	NUMBER	758655.00	16492.00
6	CASTINGS	20.00	NUMBER	1704910.00	37063.00
7	CONTACTORS	88.00	NUMBER	86395.00	1878.00
8	CYLINDERS	17.00	NUMBER	361518.00	7859.00
9	GUIDE ELEMENT	66.00	NUMBER	57290.00	1245.00
10	ELECTRIC MOTORS	22.00	NUMBER	1012422.00	22009.00
11	HYD MOTORS	18.00	NUMBER	375953.00	8173.00
12	PAD WEAR SKATES	88.00	NUMBER	267389.00	5813.00
13	PUMPS	16.00	NUMBER	830552.00	18055.00

14	RINGS	72.00	NUMBER	22604.00	491.00
15	SEALS	10.00	NUMBER	208270.00	4528.00
16	VALVES	260.00	NUMBER	2747864.00	59736.00
17	WIPES (THIS IS ISSUED FOR IMPORT OF ONLY COMPONENTS OF INJECTION MOULDING MACHINE (WITHOUT ANY RAW MATERIAL, CONSUMABLES ETC.) WITH ACCOUNTABILITY CLAUSE AND THE TYPE, TECHNICAL SPECIFICATIONS (INCLUDING PART NUMBER IF ANY), ETC OF THE COMPONENTS SOUGHT FOR IMPORT SHOULD CONFORM TO THOSE UTILISED IN THE MANU)	78.00	NUMBER	214784.00	4669.00
			TOTAL	12021838.00	261342.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 67 NC-VI Dated 1.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/49/AM09 RLA F.No. 08/24/40/301/AM06	Lic. No.0810055211 dt. 28.3.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- REFINED SOYABEAN OIL [EDIBLE GRADE] FFA CONTENT NOT MORE THAN 0.25% EDIBLE GRADE REFINED VEGETABLE OIL FFA CONTENT NOT MORE THAN 0.25%	6037.500	MT	157063944.00	3545462.00
			Total	157063944.00	3545462.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SOYABEAN OIL (FFA CONTENT -1.5% TO 3%) (THIS ITEM IS ALLOWED TO IMPORT WITH CONDITINO THAT FFA-0.8 TO 1.4% (PHOSPHORUS-15 TO 300 PPM (MOISTURE-0.15 TO 0.30% (INSOLUBLE VOLATILES-0.10 TO 0.15%))	6339.370	MT	151999511.00	3404244.00
2	CAUSTIC LYE (100% STD)	24.150	MT	438738.00	9826.00
3	PHOSPHORIC ACID (80%) STD	6.037	MT	186006.00	4166.00
4	CITRIC ACID (98% PURITY) STD	0.603	MT	26480.00	593.00
5	TONSIL BLEACHING STD (B.G./LUT AS APPLICABLE TO BE EXECUTED A PER RELEVANT CUSTOM NOTIFICATION/CIRCULAR) (NO IMPORTS SHALL BE PERMITTED AGAINST THE SAID LICENCE. FIRST EXPORT WILL TKE PLACE AND AFTER GRANT OF EODC ONLY	60.375	MT	1061503.00	23774.00

	IMPORT WILL BE ALLOWED AS PER POLICY CIRCULAR NO)				
			TOTAL	153712238.00	3442603.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 68 NC-VI Dated 1.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/50/AM09 RLA F.No. 08/24/40/296/AM06	Lic. No.0810055427 dt. 31.3.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- "FORTUNE" REFINED SUNFLOWER OIL EDIBLE GRADE[REFINED VEGETABLE OIL] (THE RESULTANT PRODUCT SHOULD BE PACKED IN PACKING MATERIALS IMPORTED (SL. NO. 8, 9 & 10 OF IMPORT ITEM LIST) AS PER GENERAL POLICY FOR PACKING MATERIALS)	11539.900	MT	472796201.00	10672600.00
			Total	472796201.00	10672600.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SUNFLOWER OIL (FFA 1.4% TO 1.8%) EDIBLE GRADE	11978.400	MT	314411717.00	7041696.00
2	CAUSTIC LYE STD	28.849	MT	524123.00	11738.00
3	PHOSPHORIC ACID STD	2.307	MT	355529.00	7963.00
4	CITRIC ACID STD	0.230	MT	50614.00	1134.00
5	TONSIL BLEACHING EARTH STD	23.079	MT	2028940.00	45441.00
6	COAL/COKE STD	80.780	MT	205639.00	4606.00
7	DIESEL STD (COAL AND DIESEL IS ALLOWED WITH ACTUAL USER CONDITION & SUBJECT TO UNIT HAVING CAPTIVE POWER PLANT)	46159.00	Litre	1339676.00	30004.00
8	PET RESIN STD	472.280	MT	318841`35.00	714090.00
9	HDPE GRANULES STD	33.940	MT	2042547.00	45746.00
10	KRAFT PAPER (STD(IMPORT ITEM No. 8 TO 10 IS ALLOWED A PER G. POLICY FOR PACKING MATERIALS) (B.G/LUT AS APPLICABLE TO BE EXECUTED AS PER RELEVANT CUSTOM NOTIFICATION/CIRCULARS) (ALL THE	825.527	MT	19714292.00	441529.00

	IMPORT & EXPORT ITEMS WILL BE STRICTLY AS PER THE FFA SPECIFICATIONS PREVALENT).				
			TOTAL	372557212.00	8343947.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 69 NC-VI Dated 1.5.2008	Party's Name: M/s. Gujarat Ambuja Exports Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/51/AM09 RLA F.No. 08/24/40/57/AM07	Lic. No.0810056664 dt. 24.5.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-REFIND SESAME OIL (EDIBLE GRADE)	50000.00	KG	3111500.00	70000.00
			Total	3111500.00	70000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SESAME OIL (THIS LICENCE IS ISSUED IN TERMS OF PARA 4.7 OF HAND BOOK SUBJECT TO APPROVAL OF NORMS BY NC. HQRS. THE BANK GUARANTEE/LUT TO BE EXECUTED WITH THE CUSTOMS AUTHORITY AS PER RELEVANT CUSTOMS NOTIFICATION/CIRCULARS. FIRST EXPORT WILL TAKE PLACE)	52500.00	NUMBER	2825550.00	63000.00
			Total	2825550.00	63000.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No.70 NC-VI Dated 1.5.2008	Party's Name: M/s. Gujarat Ambuja Exports Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/52/AM09 RLA F.No. 08/24/40/571AM07	Lic. No.0810057092 dt. 8.6.2006	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-REFIND SESAME OIL (DIBLE GRADE)	20000.00	KG	1368000.00	30000.00
			Total	1368000.00	30000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SESAME OIL (THE BANK GUARANTEE/LUT TO BE EXECUTED WITH THE CUSTOMS AUTHORITY AS PER RELEVANT CUSTOMS NOTIFICATION/CIRCULARS. LICENSE WILL BE RECTIFIED AFTER RECEIPT OF THE DECISION FROM ALC COMMITTEE NEW DELHI. THIS LICENSE HAS BEEN ISSUED AS PER PARA 4.7 OF AM2004-09 H.B.T	21000.000	Kg	1329174.00	28770.00
			Total	1329174.00	28770.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No.71 NC-VI Dated 1.5.2008	Party's Name: M/s. CALICO TRANDA, KANPUR	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/40/AM09 RLA F.No. 06/81/40/18/AM07	Lic. No.0610010966 DT. 28.7.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	64/0- GENTS LEATHER HALF BOOT LASTED UPPERS	30000.000	PAIRS	13500000.00	230769.23
2	64/0-GENTS LEATHER LASTED SHOE UPPERS	15000.000	PARS	5200000.00	88888.88
			TOTAL	18700000.00	319658.11

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	ITEMS AS PER LIST ATTACHED	99.000	NUMBER	15583333.00	266381.75
			TOTAL	15583333.00	266381.75

Position:

Decision Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No.72 NC-VI Dated 1.5.2008	Party's Name: M/s. Injectoplast Pvt. Ltd., Kanpur	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/30/AM09 RLA F.No. 06/81/40/33/AM07	Lic. No.0610011279 dt. 10.10.2006		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- INSULATOR ASSEMBLY ALTERNATOR TERMINAL PART NO XS6U-1-329-CA, PLASTIC PART MADE OUT OF PHENOLIC MOULDING COMPOUND (FOR OTHER EXPORT ITEMS, AS PER LIST ACCAHCED WITH THIS CONDITIONS SHEET)(NET CONTENT OF IMPORTED MATERIAL, AS PER LIST OF ITEM, FROM S.NO. 1 TO 15 SHOULD BE USED IN EXPORT PRODUCT AND MUST BE REFLECTED IN S/BILLS ALSO).	150.000	NUMBER	1650000.00	1.00
			TOTAL	1650000.00	1.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	ITEMS AS PER LIST ATTACHED	99.000	NUMBER	9379513.00	203903.00
			TOTAL	9379513.00	203903.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

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Case No. 73 NC-VI Dated 1.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/53/AM09 RLA F.No. 08/24/40/17/AM07	Lic. No.0810063239 DT. 27.2.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- REFINED SOYABEAN OIL [EDIBLE GRADE] EDIBLE GRADE {FFA CONTENT NOT MORE THAN 0.25% } (PACKING MATERIALS ALLOWED AS PER GENERAL POLICY FOR PACKING MATERIALS ANS THE NET CONTENT OF THE PACKING MATERIALS USED IN THE EXPORT TO BE REFLECTED IN THE EXPORT PRODUCT)	12000.00	MT	386715000.00	8700000.00
			Total	386715000.00	8700000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE SOYABEAN OIL (FFA CONTENT -1.5% TO 3%) (EDIBLE GRADE) EDIBLE GRADE	12600.00	MT	296117640.00	6602400.00
2	CAUSTIC LYE (100% STD)	48.000	MT	875931.00	19530.00
3	PHOSPHORIC ACID (80%) STD	12.000	MT	349830.00	7800.00
4	CITRIC ACID (98% PURITY) STD	1.2000	MT	37674.0026480.00	840.00
5	TONSIL BLEACHING EARTH STD	120.000	MT	2152800.00	48000.00
6	PET RESIN STD	392.160	MT	26593421.00	592941.00
7	HDPE GRANULES	151.501	MT	9159417.00	204223.00
8	KRAFT PAPER (STD) (FIRST EXPORT WILL TAKE PLACE AND AFTER GRANT OF EODC, ONLY IMPORT WILL BE ALLOWED AS PER POLICY CIRCULAR NO. 13 DT. 29.6.2005. PACKING MATERIALS ALLOWED AS PER GENERAL POLICY FOR PACKING MATERILS AND SUBJECT TO THE CONDITIONS LAID DOWN IN)	526.650	MT	7528175.00	167852.00
			TOTAL	342814888.00	7643586.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008.

Case No. 74 NC-VI Dated 1.5.2008	Party's Name: M/s. Adani Wilmar Ltd., Ahmedabad	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/54/AM09	Lic. No.0810063240 DT. 27.2.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- BAKERY SHORTENING HYDROGENERATED VEGETABLE FAT (VANASPATI) EDIBLE GRADE (ALL THE IMPORT AND EXPORT ITEMS WILL BE STRICTLY AS PER THE PFA SPECIFICATIONS PREVALENT AT THE TIME OF IMPORT AND EXPORT. FIRST EXPORT WILL TAKE PLACE AND IMPORT WILL BE ALLOWED ONLY AFTER GRANT OT EODC , AS PER CONDITIN NUMBER 2)	7481.600	MT	174592488.00	3927840.00
			Total	174592488.00	3927840.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRUDE PALM OIL EDIBLE GRADE (FFA-5%)	7765.900	MT	158728458.00	3539096.00
2	PHOSPHORIC ACID STD	1.496	MT	185223.00	4130.00
3	CITRIC ACID STD	0.149	MT	659355.00	14701.00
4	TONSIL BLEACHING EARTH STD	18.704	MT	2644132.00	58955.00
5	COAL STD	1047.420	MT	2678345.00	59718.00
6	DIESEL STD	37408.00	LITRE	174486.00	3890.00
7	KRAFT PAPER STD	289.910	MT	6888753.00	153595.00
8	NICKEL CATALYST STD	0.748	MT	19277.00	430.00
9	FILTER AID STD0.149	0.149	Mt	1652.00	37.00
10	L D GRANULES STD (IMPORT ITEM No. 5 AND 6 ARE ALLOWED SUBJECT TO THE UNIT HVIN CAPTIVE POWER PLANT FOR USING THE SAME AS AFUEL IN THE MANUFACTURE OF THE EXPORT PRODUCT)	0.187	MT	11306.00	252.00
			TOTAL	171990987.00	3834804.00

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 75 NC-VI Dated 1.5.2008	Party's Name: M/s. PSL LTD., DAMAN	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/41/AM09 RLA F.No. 03/95/40/123/AM08	Lic. No.0310429884 DT. 18.5.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- FABRICATION AND SUPPLY OF M.S. SPIRALLY WELDED PIPES WITH INTERNAL EPOXY LINING AND EXTERNAL COAL TAR ENAMEL COATING.	23732.000	METER	125808003.00	3035174.98
			Total	125808003.00	3035174.98

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	SAW FLUX	38.210	MT	1426589.46	34006.90
2	SAW WIRE	30.570	MT	2292750.00	54654.35
3	STEEL GRIT	15.470	MT	454121.85	10825.31
4	SYNTHETIC PRIMER	11316.500	LITRE	1584307.20	37766.56
5	COAL TAR ENAMEL	877.030	MT	16225055.00	386771.28
6	FIBER GLASS TISSUE INNER WRAP	250849.000	Sq. METER	1806110.93	43053.90
7	COPON HYCOTE 162 HB RED OXIDE BASE	62110.00	LITRE	17811098.37	424579.22
8	COPON HYCOTE 162 HB ACTIVATOR	31055.00	LITRE	8905549.19	212289.61
9	COPON THINNER SA 65 THINNER	14381.000	LITRE	1447016.22	34493.83
			TOTAL	51952598.22	1238440.96

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 76 NC-VI Dated 1.5.2008	Party's Name: M/s. SOFTGEL HEALTH CARE PVT. LTD., CHENNAI	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/47/AM09 RLA F.No. 04/24/40/393/AM08	Lic. No.0410094342 DT. 12.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-EVENING PRIMROSE OIL CAPSULES 400MG 10% GLA	134000.00	HUNDRES INI NOS.	4663868.16	119128.18

2	62/0-EVENING PRIMROSE OIL CAPSULES 800MG 10% GLA	3600000.00	NUMBER	2369268.00	60517.70
3	62/0-GAMALIN (EVENING PRIMROSE OILD 1000MG CAPSULES) 10% GLA	6000000.00	NUMBER	5971158.00	152520.00
			TOTAL	13004294.16	332165.88

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	EVENING PRIMROSE OIL 10% GLA	5483.520	KG	1306174.46	32901.12
2	EVENING PRIMROSE OIL 10% GLA	2937.600	KG	699736.32	17625.60
3	EVENING PRIMROSE OIL 10% GLA	6120.000	KG	1457784.00	36720.00
			TOTAL	3463694.78	87246.72

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 77 NC-VI Dated 1.5.2008	Party's Name: M/s. PINKCITY ENTERPRISES, JAIPUR	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/31/AM09 RLA F.No. 13/24/40/12/AM08	Lic. No.1310025042 dt. 18.9.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	68/0- FINISHED & POLISHED WOODEN FURNITURE ITEM MADE OF TEAK WOOK VIZ:	1.000	Number	27669.00	690.00

	MUSLICH SHOPPING CABINET WOODEN (TEAK WOOD) (The dimension, part no. type of wood etc. of imported item should conform in exports items(both in exports & imports) and should be shown in the Shipping Bills for accountability purposes. This condition applicable for all the items.				
2	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	30877.00	770.00
3	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	30877.00	770.00
4	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	44110.00	1225.00
5	68/0-MUSLICH HOLLAND VITRINE WOODEN TEAKWOOD	1.000	NUMBER	18847.00	470.00
6	68/0-MUSLICH SHOPPING CABINET WOODEN TEAKWOOD	1.000	NUMBER	49323.00	1230.00
7	68/0-3 MUSLICH HUTCH AND BUFFET WOODEN TEAKWOOD	1.000	NUMBER	39899.0	1045.00
8	68/0-VITRINE BELGIUM WOODEN TEAK WOOD	1.000	NUMBER	18847.00	470.00
9	68/0-3 DRAWER SPANISH CHEST WOODEN TEAKWOOD	25.000	SET	230575.00	6000.00
10	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	16040.00	400.00
11	68/0-CHEST AND DRAWERS WOODEN TEAKWOOD	1.000	SET	4812.00	120.00
12	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	22255.00	555.00
13	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	34887.00	870.00
14	68/0-CABINET WOODEN TEAKWOOD	1.000	SET	12832.00	320.00
15	68/0-CABINET WOODEN TEAKWOOD	1.000	SET	8220.00	205.00
16	68/0-SMALL CABINET EOODEN TEAKWOOD	1.000	SET	4010.00	100.00
17	68/0-ARMOIRES WOODEN TEAKWOOD	1.000	SET	11629.00	290.00
18	68/0-DISPLAY CABINET WOODEN TEAKWOOD	1.000	SET	9423.00	235.00
19	68/0-WRITING CABINET WOODEN TEAKWOOD	1.000	SET	11629.00	290.00
20	68/0-BOOKCASE WOODEN TEAKWOOD	1.000	SET	10426.00	260.00
21	68/0-WHITE BOOKCASE 3 DOOR WOODEN TEAKWOOD	1.000	SET	30275.00	755.00
22	68/0-WIDE BOOKCASE 4 DOOR WOODEN TEAKWOOD	1.000	SET	40701.00	1140.00
23	68/0-CONSOLE WOODEN TEAKWOOD	1.000	SET	5213.00	130.00
			TOTAL	713376.00	18340.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	UNFINISHED & UNPOLISHED WOODEN FURNITURE ITEM VIZ:MUSLICH SHOPPING CABINET 1 (MQ-011-TEAK WOOD)	1.000	NUMBER	19835.00	489.16
2	MUSLICH SHOPPING CABINET 2 (MQ-035-TEAK WOOD)	1.000	NUMBER	22213.00	547.80
3	MUSLICH SHOPPING CABINET 3 (M-02-TEAK WOOD)	1.000	NUMBER	22213.00	547.80
4	MUSLICH SHOPPING CABINET 4 (M-03-TEAK	1.000	NUMBER	31780.00	783.72

	WOOD)				
5	MUSLICH HOLLAND VITRINE (M-4-TEAK WOOD)	1.000	NUMBER	13512.00	333.21
6	MUSLICH SHOPPING CABINET 5 (M-05-TEAK WOOD)	1.000	NUMBER	35563.00	877.02
7	MUSLICH HUTCH AND BUFFET (M-08-TEAK WOOD)	1.000	NUMBER	28748.00	708.96
8	VITRINE BELGIUM (M-09-TEAK WOOD)	1.000	NUMBER	13512.00	333.21
9	PARTS OF WOODEN FURNITURE (UNFINISHED & UNPOLISHED) VIZ: 3 DRAWER SPANISH CHEST ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 SIDES, 3 SUPPORTS FOR FROM AND 15 PARTS FOR THE 3 DRAWERS (SC-TEAK WOOD)	25.000	SET	165829.00	4089.48
10	PARTS OF BOOKCASE ;ATJOE03A ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 POSTS, 2 SIDES, 3 SHELVES, 4DOORS AND 12 PARTS FOR MAKING DRAWERS (PATJOEJ 03-A-TEAK WOOD)	1.000	SET	11448.00	282.32
11	PART OF CHESTS AND DRAWERS (SANFLAC 20-TEAK WOOD)	1.000	SET	3390.00	83.60
12	PARTS OF SANFLAC 26 BOOKCASE ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SLIDES, 2 PARTS FOR DOOR FRAME AND 15 PARTS FOR THE DRAWERS (SANFLAC 26-TEAK WOOD)	1.000	SET	15969.00	393.80
13	PARTS OF SANFLAC 28 BOOKCASE ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 SLIDES, 4 DOORS FRAME AND 20 PARTS FOR DRAWERS (SANFLAC 28-TEAK WOOD)	1.000	SET	25108.00	619.17
14	PARTS OF SANFLAC 31 CABINET ONE PACKET CONSISTS OF ONE TOP, ONE BACK, 2 SLIDES, 2 PARTS FOR DOOR AND 10 PARTS OF THE DRAWERS (SANFLAC 31-TEAK WOOD)	1.000	SET	9188.00	226.58
15	15PARTS OF SANFLAC 47 CABINET ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SIDES, 2 PARTS FOR DOOR AND 5 PARTS FOR DRAWER (SANFLAC 47-TEAK WOOD)	1.000	SET	5847.00	144.19
16	PARTS OF SANFLAC 48 SMALL CABINET ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SIDES, 1 PART FOR DOOR AND 5 PARTS FOR DRAWER (SANFLAC 48-TEAK WOOD)	1.00	SET	2899	71.49
17	PARTS OF SANFLAC 50 ARMOIRES ONE PACKET CONSIST OF ONE TOP, ONE BACK, 2 SIDES, 3 PARTS FOR SHELVES, 1 PART OF DOORS AND 1 PART FOR BASE (SANFLAC 50-TEAK WOOD)	1.000	SET	8352.00	205.98
18	PARTS OF SANFLAC 51 DISPLAY CABINET ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 POSTS, 1 DOOR FRAME AND 2 FOR SIDE FRAMES (SANFLAC 51-TEAK WOOD)	1.000	SET	6682.00	164.79
19	PART OF SAFBLAC 53 WRITING CABINET ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDES, 1 BACK, 15 PARTS OF INSIDE PARTS (SAFBLAC 53-TEAK WOOD)	1.000	SET	8352.00	205.98

20	PARTS OF SANLUC 100 BOOKCASE ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDES, 2 POSTS AND 4 PARTS FOR MAKING SHELVES (SANLUC 110-TEAK WOOD)	1.000	SET	7518.00	185.39
21	PARTS OF WHITE BOOKCASE 3 DOOR ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDES, 2 POST, 3 PARTS FOR SHELVES AND 3 PARTS FOR MAKING DOORS (SIFD 2261 51 215-TEAK WOOD)	1.000	SET	21766.00	536.78
22	PARTS OF WIDE BOOKCASE 4 DOOR ONE PACKET CONSIST OF ONE TOP, ONE BASE, 2 SIDE, 2 POSTS, 3 PARTS FOR SHELVES AND 4 PARTS FOR MAKING DOORS (SIFD 2261 51 215-TEAK WOOD)	1.000	SET	29369.00	724.27
23	PARTS OF SL 1104 CONSOLE ONE PACKET CONSIST OF 4 LEGS, 1 PART OF TOP LEAVE, 1 PART EACH FOR FRONT SIDE, BACK SIDES, LEFT AND RIGHT SIDES AND 3 PARTS FOR DRAWERS (SL 1104-TEAK WOOD)	1.000	SET	3783.00	93.30
			TOTAL	512876.00	12648.00

Position:

: Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 78 NC-VI Dated 1.5.2008	Party's Name: M/s. GODREJ & BOYCE MFG. CO. LTD., MUMBAI	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/43/AM09 RLA F.No. 03/94/40/130/AM08	Lic. No.0310429953 DT. 21.5.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-TRIMS-ALUMINIUM	752.000	NUMBER	211557.15	4701.27
2	61/0-BRACKETS-STEEL	1692.000	Number	127555.20	2834.56
3	61/0-VERTICAL UPRIGHTS FOR FRAMES-STEEL	508.000	NUMBER	340156.80	7559.04
4	61/0-STD. HORIZONTALS FOR FRAMES-STEEL	1524.000	NUMBER	27286.10	6028.58
5	61/0-TILES-STEEL	3048.000	NUMBER	995979.15	22132.87

6	61/0-HINGE BOTTOM FASCIAS-STEEL	1016.000	NUMBER	167792.40	3728.72
7	61/0- TOP CAPS-MAZAK	368.000	NUMBER	7871.40	174.92
8	61/0-WORKSURFACES-PRELAM PARTICLE BOARD	892.000	NUMBER	1156345.00	25696.57
9	61/0-OVERHEAD BINDERS-STEEL	200.000	NUMBER	510570.00	11346.00
10	61/0-PEDESTALS STEEL	200.000	NUMBER	508680.00	11304.00
			TOTAL	4297793.85	95506.53

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	CRCA MS STEEL 0.5 TO 3.0MM OR EQUIVALENT	20387.400	KG	1006763.83	22372.53
2	EXTRUDED ALUMINIUM OR EQUIVALENT	338.400	KG	0.00	0.00
3	MAZAK OR EQUIVALENT	17.790	KG	0.00	0.00
4	GRADE II PRELAMINATED/PLAIN PARTICLE BOARD OR EQUIVALENT	528.090	Sq. METER	0.00	0.00
			TOTAL	1006763.83	22372.53

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 79 NC-VI Dated 1.5.2008	Party's Name: M/s. GANGA RASAYANIE PVT. LTD., KOLKATA	Meeting No. & Date 04/09 dt. 1.5.2008	Status Deferred
HQ File No. 01/85/50/42/AM09 RLA F.No. 03/94/40/52/AM08	Lic. No. 0310429901 DT. 18.5.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-Aromatic Solvent (Garasol 150) Boiling Range: Initial Boiling Point-Min 160C: Final Boiling Point-Max 230C: Aromatic % Min 98% Appearance-Water White	200.00	MT	6952000.00	160000.00
2	62/0-Aromatic Solvent (Garasol 200) Boiling Range: Initial Boiling Point-Min 200C: Final Boiling Point-Max 310C:	200.00	MT	6952000.00	160000.00

	Aromatic % Min 98% Appearance-Water White to slight pale				
			Total	13904000.00	320000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	Heavy Aromatic. Boiling Range-Min Initial Boiling Point-150CMax, Final Boiling Point-350C-Appearance Pale-Dark Coloured Solvent	210.000	MT	5208735.00	118650.00
2	Heavy Aromatic. Boiling Range-Min Initial Boiling Point-150CMax, Final Boiling Point-350C-Appearance Pale-Dark Coloured Solvent	210.00	MT	5208735.00	118650.00
3			TOTAL	10417470.00	237300.00

Position:

Decision :Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that data of the case not available at on line system, while placing the case before NC meeting. It was decided to ask for hard copy of the application from RLA and E-mail has already been sent on dt. 05.05.2008

Case No. 80 NC-VI Dated 1.5.2008	Party's Name: M/s. RAJ KUMAR SHELLAC INDUSTRIES, KOLKATA	Meeting No. & Date 04/09 dt. 1.5.2008	Status Approved.
HQ File No. 01/85/50/46/AM09 RLA F.No. 02/24/40/237/AM08	Lic. No. 0210107490 DT. 27.12.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/-SHELLAC	100.000	MT	13440000.00	336000.00
			TOTAL	13440000.00	336000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	STICKLAC	200.00	MT	11200000.00	280000.00
2			TOTAL	11200000.00	280000.00

Position:

Decision:- Approved

The Committee considered the case as per agenda. The committee noted that earlier the Committee in the meeting No. NC 24/08 held on 20.09.2007 had approved the yield of 55%. Further, NC in meeting NO. 34/08 held on 13.12.2007 had approved yield of 55%. Therefore, NC decided to approve yield of 55% in the instant case also. Accordingly, the following quantity was ratified:

Export item

Qty.

Shellac

100.000 MT

Import item

Sticklac

Qty.

181.81 MT

RLA to take consequential action as per policy/procedure.

Case No. 81 NC-VI Dated 2.5.2008	Party's Name: M/s. RAJ PETRO SPECIALITIES PVT. LTD., MUMBAI	Meeting No. & Date 04/09 dt. 2.5.2008	Status Deferred
HQ File No. 01/85/50/44/AM09 RLA F.No. 03/95/40/818/AM08	Lic. No. 0310450859 DT. 20.11.2007		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-WHITE PETROLEUM JELLY:- MELTING POINT DEG. C 56+/-2, CONGEALING POINT DEG. C 54+/- & CONSISTENCY@25 DEG. C 100+/-	163200.000	KG	8989820.00	229040.00
			TOTAL	8989820.00	229040.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (US\$)
1	BASE OIL	102816.000	KG	3687495.84	92534.40
2	PARAFFIN WAX	37536.000	Kg	1720181.04	43166.40
3	MICRO CRYSTALLINE WAX	22848.000	KG	2276232.00	57120.00
			TOTAL	7683908.88	192820.80

Position:

Decision : Deferred.

The Committee considered the case as per agenda. It was noted by the Committee that comments were awaited from Ministry of Petroleum & Natural Gas . It was decided to issue reminder to expedite their comments.